

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

CIRCUIT SITTING AT BILASPUR.

Bilaspur, this the 23rd day of November, 2004.

CORAM

OA No.236/04

Hon'ble Mr.M.P.Singh, Vice Chairman
Hon'ble Mr.Madan Mohan, Judicial Member

D.M.Dongre
S/o Late Shri Mangoji Dongre
Sub Postmaster
Jawahar Market, Camp No.2
Bhilai District, Durg
Residing at Quarter No.9/B, Street 6
Sector 1, Bhilai, Dist.Durg.

Applicant.

(By advocate Shri B.P.Rao)

Versus

1. Union of India through
The Secretary
Ministry of Communication
Department of Posts
Dak Bhawan, New Delhi.
2. The Director
Postal Services
Office of the Chief Postmaster General
Chhattisgarh Circle
Raipur (CG).
3. The Sr.Superintendent of Post Offices
Durg Division
Civic Centre, Bhilai
Dist. Durg.
4. Shri N.S.Patel
Inquiry Officer
Sub Divisional Inspector of Posts
Kawardha Sub Division
Rajnandagaon (CG)

Respondents

(By advocate Shri P.Shankaran)

O R D E R (oral)

By M.P.Singh, Vice Chairman

By filing this OA, the applicant is seeking, among other reliefs, to change the enquiry officer and to appoint another enquiry officer.

2. Learned counsel for the respondents has filed reply statement. He states that the enquiry has been concluded and a penalty of removal from service has been imposed on the applicant by order dated 9.6.2004.



3. Since the applicant has already been removed from service and the order of removal dated 9.6.2004 is not under challenge, the OA has become infructuous. Hence the OA is dismissed as infructuous.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

a.